

Annexure-2

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 24/11/2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	By guarantee covered	Whether related party?	% of voting share in CoC							
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Jitender Kothari

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Deemed Resolution Professional of Lakhari Resources Private Limited-In CIRP

Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA/1/10965/02/311225/107315 Valid upto 31/12/2025

